

IV. Report and Accounts (2019-20) of the Indira Gandhi Rashtriya Uran Akademi, Amethi, Uttar Pradesh and related papers

SHRI V. MURALEEDHARAN: Sir, on behalf of Shri Hardeep Singh Puri, I lay on the Table—

I. A copy (in English and Hindi) of the Ministry of Civil Aviation, Notification F. No. AAI/OPS/707/GHR, dated the 6th March, 2020, publishing the Airports Authority of India (Ground Handling Services) Second Amendment, Regulations, 2020, under Section 43 of the Airports Authority of India Act, 1994.

[Placed in Library. See No. LT-3250/17/2021]

II. (1) A copy each (in English and Hindi) of the following papers, under Section 10 of the Indian Railways Act, 1989 and Section 12 of the Metro Railways (Operation and Maintenance) Act, 2002:—

- (a) Annual Report of the Commission of Railway Safety, Lucknow, for the year 2018-19.
- (b) Statement by Government accepting the above Report.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) (a) above.

[Placed in Library. See No. LT-3238/17/2021]

III. A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 28 of the Airports Authority of India Act, 1994:—

- (a) Twenty-fifth Annual Report and Accounts of the Airports Authority of India (AAI), New Delhi, for the year 2019-20, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.

[Placed in Library. See No. LT-3240/17/2021]

IV. A copy each (in English and Hindi) of the following papers:—

- (a) Annual Report and Accounts of the Indira Gandhi Rashtriya Uran Akademi, Amethi, Uttar Pradesh, for the year 2019-20, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.

[Placed in Library. See No. LT-3239/17/2021]